

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 234
(IB)-470(ND)/2017

CA/965/2020 IA/3202/2020 IA/3750/2020, IA/3053/2020 CA/479/2019
IA/2444/2020, IA/4181/2020 IA/5148/2020 New IA/402/2021, New
IA/445/2021 New IA/904/2021

IN THE MATTER OF:

Sh. Amit Kumar Malik ... **Applicant/Petitioner**

Versus

M/s. Kindle Developers Pvt. ... **Respondent**
Ltd.

Under Section: 7 of IBC,2016

Order delivered on 05.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv Prakhhar Singh for Non Applicant 2 -3 (Sudeep Shrotriya & Khyati Sharma)

Ankit Banati, Adv for Respondent No.5 in IA 3750/2020 and for Respondent No. 3 in IA 2444/2020

Rachit Mittal Adv. for Noida Authority

Ms. Mona Sinha Adv and Ms. Ruchira Gupta Adv for Respondent No. 14 in IA No. 3750 of 2020

Mr. Karan Luthra, Adv Ms. Aarushi Tikku, Adv in I.A. No. 3750/2020 for Respondent No. 4, I.A. No. 3053/2020 for Respondent Nos. 1 to 4, I.A. No. 3202/2020 for Respondent Nos. 6 and 8.

Adv Manish Kaushik & Anubhav Gupta for Respondents 7 to 12 in IA No.3053/2020

Adv. Rajiv K. Virmani IA No. 2444 for Respondent No. 5, 3053 for Respondent No. 15, 3202 for Respondent No. 3 & 3750 for Respondent No. 25

Abhishek Grover and Nitish Massey for applicant in IA No. 5148 of 2020

ORDER

Renotified to 26.04.2021.



(T.S.Singh)
Court Officer